

WRIT PETITION (S)

FILING NUMBER: 2769/2020

LAL BABU PRASAD

: PETITIONER

Vs

STATE OF JHARKHAND AND OTHERS

: RESPONDENTS

BENCH : S.J

CAVEAT: Clear

CFS:

PETITION : 250/-

AFIDAVIT : 20/-

VAKALATNAMA: 30/-

DEFECT IF ANY :

1. Pagination against annex 1 and 2 on index may be verified or corrected.
2. Date in para 7, synopsis may be verified or corrected as per annex 2.
3. Page no. 32 may be tagged in proper place.
4. F/C or T/C of page no. 28, 29, 31, 33 may be given.

Saket Kumar Singh

17/06/2020.